

**BEFORE THE NATIONAL GREEN TRIBUNAL (SZ),
CHENNAI**

O.A. No. 69 of 2025 (SZ)

Between

K. Hariharan

... Applicant

And

The Chief Secretary to the Government of Tamil Nadu,

Government Secretariat, Fort St. George, Chennai - 600 009

And 8 Others.,

.... Respondents

MEMO FILED BY THE COUNSEL FOR APPLICANT

The Counsel for Complainant submits that in the subject property, which is allotted for the construction of a superstructure for Police Department, as per the information received, the following varieties of trees were available.

1. Neem Tree (வேப்பமரம்)
2. Claria Tree (கிளேரியா மரம்)
3. Subabul Tree (சவுந்தள் மரம்)
4. Albizzia Lebbeck Tree (காட்டு வாகை மரம்)
5. Manila Tamarind Tree (கொருக்களிக்கா மரம்)
6. Fig Tree (அத்தி மரம்)
7. Pepul Tree (அரசமரம்)
8. Banyan Tree (ஆலமரம்)
9. Odia Tree (ஒத்திய மரம்)
10. Wild Fig Tree (காட்டு அத்தி மரம்)
11. Morinda Tree (நுணா மரம்)
12. Palm Tree (பனை மரம்)
13. Jambalano Tree (நாவல் மரம்)
14. Honeysuckle Tree (தேன் சிட்டு மரம்)
15. Teak Wood Tree (தேக்கு மரம்)
16. Red Sandal Tree (செம்மரம்)
17. Sandal wood tree (சந்தன மரம்).

The Counsel for Complainant submits that in the subject property, which is allotted for the construction of a superstructure for Police Department, as per the information received, the following varieties of Plants were available.

1. Koranda Plant (காட்டு கலக்கா செடி)
2. Thorned Karai Plant (காரை முல்லு செடி)
3. Chaya Flower Plant (சாயா பூ செடி)
4. Wild Lemon Plant (காட்டு எலுமிச்சை செடி)
5. Indian Sarsaparilla Plant (நன்னாரி செடி)
6. Tanner's Cassia Plant (ஆவாரம்பூ செடி)
7. Fireweed (எருக்கஞ்செடி)
8. Henna Plant (மருதாணி செடி)
9. Indian Copperleaf Plant (குப்பாமணி செடி)
10. Touch Me Not Plant (தொட்டா சிணுங்கி செடி)
11. Nayuru Plant (நாய் உருவி செடி)
12. Green Chirayta Plant (சிறிய நங்கை செடி)
13. Asparagus Plant (நீர்விட்டான் கிழங்கு கொடி)
14. Veld Grape Plant (பெரண்டை கொடி)
15. Climbing Brinjal (தூதுவளை கொடி)
16. Rough Leaf Plant (முசுமுசு இலை கொடி)

The Counsel for Complainant submits that some of the above said trees were cut down by the Respondents and the same may be recorded and suitable Orders may be passed and thus render justice.

Dated at Chennai this the 25th day of April 2025



Counsel for the Applicant

**NATIONAL GREEN TRIBUNAL
(SZ), CHENNAI**

O.A. No. 69 of 2025 (SZ)

Between

K. Hariharan

... Applicant

And

The Chief Secretary to the Government
of Tamil Nadu,

Government Secretariat,

Fort St. George, Chennai - 600 009

And 8 Others.,

.... Respondent

**MEMO FILED BY THE COUNSEL
FOR APPLICANT**

R.Sankarakutraligam, E.No.550/2003

V.V.Kathiresan, E.No.2306/1999

V.Premkumar, E.No.2350/2007

M.Amalraj, E.No.3369/2018

S.Yuvaraj, E.No.785/2018

R.Deepak Kanna, E.No.5720/2022

Mohammed Munassar, E.No. 8406/2022

COUNSEL FOR APPLICANT

M.9382788994